CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

5.10.2010.

OA No. 256/2009 with MA No.242/2010

Mr. C.B.Sharma, counsel for applicant Mr. Neeraj Batra, counsel for respondents

The applicant has moved a Misc. Application thereby praying that he does not want to press this OA at this stage as the respondents have assured him to reconsider the matter.

In view of what has been stated above, the applicant is permitted to withdraw the OA with liberty reserved to him to file substantive OA for the same cause of action.

The OA as well as MA stand disposed of accordingly.

(M.L.CHAUMAN Judl. Member